

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.12.2023

ORDER NO. 220 of 2023

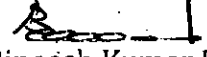
Hon'ble President is pleased to order the sitting commencing from **01.01.2024 to 29.03.2024** for **CESTAT, Chandigarh** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.01.2024 to 29.03.2024	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

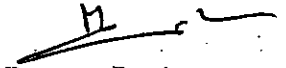
1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar